

### Service conditions of Judges

[English]

1127. SHRI PIYUS TIRAKY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government plan to appoint more judges in the Supreme Court and the High Courts for quick disposal of cases piling up in those courts for years and to take necessary steps to improve their service conditions as early as possible; and

(b) the steps being taken by Government to look into the grievances of the judges?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) and (b). The matter of increasing the sanctioned strength of Judges in the Supreme Court and in certain High Courts and of appointing more Judges is engaging the attention of the Government in consultation with the concerned constitutional authorities. The Government is also constantly reviewing the Service Conditions of Judges and facilities provided to them from time to time, and inter-alia, to redress the grievances of Judges to the extent possible.

[Translation]

#### Anomaly between the pay of Telegraph messenger and Postman

1128. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that the grade of telegraph messenger starts from Rs. 196/- whereas that of postman starts from Rs.210/- although the telegraph messenger is required to undertake additional jobs like obtaining signatures from the addressees while delivering the telegrams whereas the postman is merely required to deliver the dak;

(b) the reasons for such discrimination; and

(c) the steps taken to remove this anomaly ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The scale of pay of a post is prescribed in rela-

tion to the duties and responsibilities attached to the post. The duties of Telegraph Messengers (known as Telegraphman), namely, delivery of telegrams to the addressees, is comparatively simpler, as compared to those of Postmen, who have to handle insured articles, money orders Value Payable articles, cash etc., and maintain records. In view of this, Post man have been granted higher scale of pay (Rs. 210-270) as compared to that of Telegraphmen, who are in the scale of Rs. 196-232.

(b) and (c) . Does not arise.

#### Removal of Casual Workers from Service in Delhi Telephones

1129. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that many such casual workers of the Delhi Telephones have been removed from service as have been working there on casual basis for a period from three to seven years ;

(b) if so, the details in this regard; and

(c) the action being taken or proposed to be taken by the Government to reinstate them ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) 41 casual workers are being retrenched with effect from 31.3.1985 after serving them with one month notice. Out of these, 15 casual workers have service days upto 3 years and the remaining 26 casual workers have service days over 3 years. These workers were employed on installation jobs against specific projects. On completion of these projects, they are being retrenched.

(c) Efforts are being made to deploy them against the future requirements.

#### Setting up of Electronic Telephone Exchange at Coimbatore

[English]

1130. SHRI R. ANNANAMBI : Will the Minister of COMMUNICATIONS be pleased to state :